

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TP (HC)/CAA/85, 86, 87/2017

NAME OF THE TRANSFEROR.

: MURUGAPPA HOLDINGS LTD

NAME OF THE TRANSFEROR.

: PRESMET PVT LTD

NAME OF THE TRANSFEREE

: AMBADI INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

This case is wrongly posted today.

J. Jan Me.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)